(21)

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/170/ (IB)/2017

NAME OF THE PETITIONER(S)

: SRI MARUTHI ELECTRICAL ENTERPRISES

NAME OF THE RESPONDENT(S)

: SAS REALTORS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. R. PARTHASARATHY VISHNU MOUAN for Respondent

<u>ORDER</u>

Counsel for petitioner called absent. Counsel for respondents present. The Registry is directed to send notice to the petitioner for their appearance and for making submissions. Put up on 09.11.2017 at 10.30 A.M.

- sol -

K Anantha Padmanabha Swamy Member (Judicial)

bc